

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos. 559 of 2002@@
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MAJOR SINGH Appellant (s)

VERSUS

STATE OF PUNJAB Respondent (s)
(With appln.(s) for bail and with office report)

Date : 20/11/2002 This Appeal was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s) Mr. K.B. Sinha, Sr. Adv.
Mr. P.D. Sharma, Adv.

For Respondent (s) Mr. Bimal Roy Jad, Adv.
Ms. Sunita Pandit, Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Mr. K.B. Sinha, learned senior counsel started his arguments at 2.40 p.m. and was on his legs till the rising of the Court. The matter remained part-heard.

.SP1

(Pawan Kumar)
Court Master

(Prem Prakash)
Court Master